

(ii) Renewals & Misc services

10.53 lakh

Total

26.13 lakh

(b) Pendency over one month as on 16.3.1990.

(i) Applications being processed in
Passport Offices.

0.17 lakh

(ii) Pendency due to Police/CID reports.

1.42 lakh

(iii) Pendency due to other reasons such as
references to other authorities etc.

0.08 lakh

Total

1.67 lakh

**Hiring of Vehicles for Security Pur-
poses by Delhi Police**

1581. SHRI YADVENDRA DATTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Comptroller and Auditor General of India in his report for the year ended 31 March, 1988 adversely commented upon the Delhi Police for incurring an avoidable expenditure on hiring of vehicles for making law and order arrangements and providing security to VIPs, and foreign dignitaries;

(b) if so, whether the report has since been examined and the responsibility fixed; and

(c) if so, the details thereof and the corrective steps proposed to be taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) Yes, Sir.

(b) and (c). The matter is under examination.

**Telephone Connections in ID Ex-
changes, Delhi**

1582. SHRI BHAGEY GOBARDHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the applicants registered since June 1, 1986 for telephone connections in the ID Exchange, Delhi under N/OYT/G Category have received the sanction letters; and

(b) the time by which the applicants registered in June, 1986 would be provided telephone connections and the steps likely to be taken in augmenting the speed of clearance of remaining applicants?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir,

In Idgah Telephone Exchange Non-OYT/Gen. category connections registered upto 3.4.86 have been released on 1.3.90. Sanction letters have been issued.

(b) It is proposed to clear all waiting lists including general category registered upto 30.9.1986 by 31.3.91 subject to timely availa-

bility of financial and material resources.

[*Translation*]

**Telegrams Through Phonogram From
Telegraph Office In Raipur, Madhya
Pradesh**

1583. SHRI RESHAM LAL JANGDE:
Will the Minister of COMMUNICATIONS be
pleased to state:

(a) the names of telegraph offices in
Raipur district of Madhya Pradesh wherein
telegram are sent or accepted through
Phonogram;

(b) the number of telegrams sent from
Bilaigarh to Asaya and accepted in Bilaigarh
from Asaya each year in the Bilaigarh Tele-
graph office of Raipur district between 1987
to February, 1990; and

(c) whether Government propose to
introduce Morse Code System in the said
telegraph office?

THE MINISTER OF ENERGY AND THE
MINISTER OF CIVIL AVIATION (SHRI ARIF
MOHD. KHAN): (a) The list of names of such
telegraph offices is given below in the state-
ment.

(b) There were no telegrams between
Bilaigarh and Hasua during the period.

(c) There is no justification for conver-
sion of phonocom into Morse on the basis of
traffic.

STATEMENT

The names of Telegraph Offices in
Raipur District of Madhya Pradesh where
telegrams are accepted/sent on phonocom.

S.No. Name

Achanakpur

2. Ahilda
3. Amdi
4. Amlipadar
5. Arjuni
6. Baged
7. Bakma
8. Bambani
9. Bana
10. Banarsi
11. Banrod
12. Belargaon
13. Belsenda
14. Bhaisa
15. Bhakhara
16. Bhansot
17. Bhatagaon
18. Bhinodi
19. Bhoring
20. Bhurkoni
21. Bilaigarh
22. Bindranawagarh
23. Birkoni
24. Bothli
25. Bundeli